

THE DISTRICT COURT, THALASSERY

Present Smt. T. Indira, District Judge, Thalassery.

PROCEEDINGS

Dated : 28-09-2018

Establishment – Thalassery Civil Judicial District – Promotion, Transfer and postings of members of staff - Orders issued

Read:- Administrative reasons and service exigencies.

ORDER No: A1 – 300 / 2018

Consequent to the Leave Preparatory to the retirement of Sri. Ramesan.K.V, Central Nazir, District Court, Thalassery, the following promotions, transfer and posting of the members of staff are ordered.

| Sl. No | Name and designation of the Staff | Post/Office to which transferred and posted |
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| 1 | Smt. Praseetha.E.V, Head Clerk, Munsiff's Court, Thalassery | Temporarily Promoted as Central Nazir, transferred and posted as such in the District Court, Thalassery. |
| 2 | Sri. Ismail.M.P, Bench Clerk Grade-II, Sub Court, Thalassery | Appointed by transfer as Head Clerk, transferred and posted as such in the Munsiff's Court, Thalassery vice .Sl.No.1. |
| 3 | Smt. Bindu Peter, Senior Clerk, Munsiff's Court, Kannur | Temporarily promoted as Bench Clerk Grade-II, transferred and posted as such in the Sub Court, Thalassery vice. Sl. No.2. |
| 4 | Smt. Omana.K, Clerk, Munsiff's Court, Taliparamba | Temporarily promoted as Senior Clerk, transferred and posted as such in the Munsiff's Court, Kannur vice Sl. No.3. |
| 5 | Sri. Vinaya Kumar.C.V, Amin Sub Court, Kannur | Temporarily promoted as Clerk, transferred and posted as such in the Munsiff Court, Taliparamba vice Sl. No.4. |
| 6 | Sri. Ajith Kumar. P.P, Attender, Sub Court, Payyannur | Temporarily promoted as Amin, transferred and posted as such in the Sub Court, Kannur vice Sl. No.5. |
| 7 | Sri. Latheesh.T.V, Process Server, Sub Court, Kannur | Temporarily promoted as Attender, transferred and posted as such in the Sub Court, Payyannur vice Sl. No.6. |
| 8 | Smt. Beena. G, Court Keeper, Munsiff's Court, Kannur | Temporarily promoted as Process Server, transferred and posted as such in the Sub Court, Kannur Vice. Sl No.7. After joining duty as Process Server, she is directed to attend the duty of Court Keeper in the Munsiff Court, Kannur until further orders. |

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| Sl. No | Name and designation of the Staff | Post/Office to which transferred and posted |
|--------|--|--|
| 9 | Smt. Reeja.C, Office Attendant, Additional District Court -II, Thalassery | Temporarily promoted as Court Keeper, transferred and posted as such in the Munsiff's Court, Kannur Vice. Sl. No.8. After joining duty as Court Keeper, she is directed to attend the duty of Office Attendant in the Additional District Court -II, Thalassery until further orders. |
| 10 | Smt. Shalini Gracia.T, Senior Grade, Typist, District Court, Thalassery | Transferred and posted as such in Addl. District Court-IV, Thalassery Vice Sl.No.11. |
| 11 | Smt. Sreelatha.S, Senior Grade Typist, Addl. District Court-IV, Thalassery | Transferred and posted as such in District Court, Thalassery Vice Sl. No.10. |

Joining time of Sl. No.3 to 7 & 9 are restricted to 3 days.

The Presiding Officers of the Court concerned shall relieve the incumbents forthwith.

Sd/-
DISTRICT JUDGE

Copy to:

1. The Registrar, (Subordinate Judiciary), High Court of Kerala, Ernakulam (With C/L)
2. All Courts in this district. (ADC-I,II,III,IV. MACT, Tly, Tpba, FC, Knr, Tly, SC, Tly, Knr, Pynr, MC, Tly, Knr, Tpba, Pynr, Kpba, GN, Irikkur, Payam and Chokly
3. Section A1, A2, B1, B2, Central Nazir, District Court, Thalassery.
4. The Individuals.
5. The File / Stock File / Proceedings File
6. The Secretary, KCJSO, Thalassery.
7. The PA to the District Judge, Thalassery.
8. One Copy for Circulation in the District Court, Thalassery.
9. One copy to the computer server room to upload in the Official web site of Dist. Court, Tly.

BY ORDER


SHERISTADAR

